

By E-Mail/Speed Post/ Special Messenger  
**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-06/10085/2024/A**

From :- **Shri Chatra Bhukhan Gogoi,**  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To,  
District & Sessions Judge,  
Tinsukia

Sub:- **Permission to avail Leave Travel Concession (LTC)** Dated Guwahati, the 03 October, 2024

Ref:- Letter No.DJT/CAO/III/19/6711/2024, dated 24.09.2024

Sir,

With reference to the above, I am directed to inform you that Smti. Tanushree Dey, Sub-Divisional Magistrate (Sadar), Tinsukia has been allowed to avail LTC for the block period of 2022-2024 for travelling to Chennai via Dibrugarh-Kolkata and return, w.e.f. 10.10.2024 till 17.10.2024, along with her dependant father Shri Jyotish Chandra Dey and mother Smti. Archana Rani Dey (subject to fulfilling criteria as dependant family members), by the shortest possible route, as per existing Rules.

Shri Dey may be informed accordingly.

Yours faithfully,

*Sd/-*

**REGISTRAR (VIGILANCE)**

Memo No. HC.VII-06/10086-10089 /2024/A. Dated 03<sup>rd</sup> October, 2024

Copy to:-

1. The Principal Accountant General (A&E), Assam, for information.
2. Smti. Tanushree Dey, Sub-Divisional Magistrate (Sadar), Tinsukia.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

*31/10/2024*  
**REGISTRAR (VIGILANCE)**

*3/10/24*